

ITEM NO.4

COURT NO.6

SECTION IVA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).16002/2008

(From the judgement and order dated 09/04/2008 in FA No.278/2006  
of The HIGH COURT OF M.P AT JABALPUR)

SIKANDER BEGUM(D) TR.HEIR & LR.

Petitioner(s)

VERSUS

SULEMAN KHAN & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 23/11/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI  
HON'BLE MR. JUSTICE A.K. PATNAIK

For Petitioner(s)

Mr. Mohan Pandey,Adv.

For Respondent(s)

Mr. Puneet Jain,Adv.  
Ms. Chirsti Jain,Adv.  
Ms. Eshita Barua,Adv.  
Ms. Pratibha Jain,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Place the petition after four weeks.

[ Alka Dudeja ]  
Court Master

[ Neeru Bala Vij ]  
Court Master